<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 232 OF 2016 & IA NOS. 496 & 530 OF 2016

Dated : 20th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd. Vs.			Appellant(s)	
M. P. Power Management Co. Ltd.	& Ors			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Samykya M. Mr. Sakya SIngha C	haudhu	ıri
Counsel for the Respondent(s)	:	Mr. Alok Shankar Mr. Mahip Singh for	R.1 to 4	4
		Mr. Paramhans h/f Mr. Aashish Anand I	Bernard	l for R-5

Ms. Aradhna Tandon Ms. Ritika Singhal for R-6

<u>ORDER</u>

As agreed by the learned counsel appearing for both the parties, list the matter for hearing on <u>28.03.2019</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

kt/pk